

**External Service Programme of A.I.R.**

2331. SHRI S. C. SAMANTA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have noticed an article on All India Radio External Service in the National Herald during October, 1971 pleading for greater control of External Affairs Ministry over the External Service Programmes ;

(b) the machineries for co-ordination between his Ministry and External Publicity Division and the Radio for external broadcasts in general and for specific Programme ; and

(c) how well these machineries are working ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) Yes, Sir.

(b) The Director, External Publicity Division is a member of the Programme Advisory Committee for the External Services Division of All India Radio. In addition External Services Division of All India Radio maintains close contact with the External Publicity Division and also with other Divisions of the Ministry of External Affairs so that the broadcasts on its external services correctly reflect India's foreign policy. The External Publicity Division, through the Indian Missions abroad, provides the All India Radio with feedback on its External Services Programmes and also assists in the recruitment of foreign language staff needed by AIR.

(c) The arrangements for co-ordination have been working satisfactorily.

**Setting up of Industries in Backward Areas of Chotanagpur and Palamau by big Business Houses**

2332. KUMARI KAMALA KUMARI: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government have given any instructions to the Tatas, Birlas, Sahu Jain and Dalmia for establishing large scale industries in the most backward area of Chotanagpur in general and Palamau in particular ;

(b) whether licences are being granted to large industrial houses for the exploitation of the mineral resources of that area and the people of Chotanagur are not getting employment ; and

(c) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) to (c). Information is being collected and will be laid on the Table of the House.

**Brain Drain**

2333. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether his attention has been drawn to an article on "Brain Drain in India" in the *Statesman* of the 10th November, 1971 and a news report in the *Indian Express* of the 13th November, 1971 on the grand strategy to lure "Brains" back and, if so, whether our Science Policy is faulty to the extent as pointed out in these press reports ;

(b) what steps have been taken by Government to lure back such Indian personnel from abroad; and

(c) the steps being taken to correct the drawbacks of our Science Policy?

**THE MINISTER OF PLANNING AND MINISTER OF DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM):** (a) Government have seen the articles. The Science Policy Resolution of the Government of India (1958) had been examined for the third time in November, 1970 at a Conference of Scientists, Technologists and Educationists, organized by the Committee on Science and Technology (COST). The Conference did not find it necessary to suggest any amendment.

(b) Some of the measures taken to facilitate the return of Scientists and Technical Personnel to India from abroad are given in the Statement attached. These efforts will be continued.

(c) Does not arise in view of the answer given at (a) above.

#### STATEMENT

The following steps have been taken to facilitate return of scientific and technical personnel to India :

(i) Creation of a Scientists' Pool to provide for temporary placement of well qualified Indian scientists and technologists returning from abroad.

(ii) Creation of supernumerary posts in approved scientific institutions to which temporary appointments can be made quickly from among the scientists working and studying abroad.

(iii) The Union Public Service Commission and most of the State Public Service Commissions have agreed to treat Indian scientists and technologists whose particulars appear in National Register as 'Personal Contact' candidates for all posts advertised by them. The Union Public Service Commission have

also made arrangements for interviewing Indian Scientists and technologists abroad for posts in India.

(iv) Maintenance of a Special Section of the National Register of Scientific and Technical Personnel for enrolment of Indian scientists and technologists abroad and for the circulation of their names to all Ministries, Departments of the Government of India, State Governments, Union and State Public Service Commissions, Universities, Public Sector Industries and large private sector establishments. The names of such personnel are published in the monthly Technical Manpower Bulletin (CSIR) which is distributed free to about 3000 organisations all over India.

(v) Provision for payment of travel grant to scientists, who, on their selection for appointment in research institutions in India, undertake to serve those institutions for a minimum period of three years.

#### Joint Consultative Machinery

2334. **SHRI CHANDRA SEKHAR SINGH:** Will the **PRIME MINISTER** be pleased to state :

(a) whether the proposed legislation to make the Joint Consultative Machinery a statutory body has since been drafted ;

(b) if so, when it is likely to be introduced ; and

(c) if the replies to parts (a) and (b) above be in the negative, the reasons for the delay ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA):** (a) to (c). Consultations are being held with the representatives of the Staff Side of the National Council, set up under the